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Title: Regarding Rajolibanda Inter-State Irrigation Project between Andhra and Karnataka Governments.

DR. M. JAGANNATH (NAGAR KURNOOL): Respected Speaker, Sir, the Rajolibanda Diversion Scheme is an inter-State irrigation project between the States of Andhra Pradesh and Karnataka. The allocation of water is 17.1 tmc, to be shared between Andhra Pradesh and Karnataka at 15.9 and 1.2 tmc respectively. The acres to have been allowed under this project is 87,000 in Andhra Pradesh and more than 5,000 in Karnataka. In spite of the best efforts by the State Government of Andhra Pradesh, not more than 40,000 acres of the land could be irrigated because the Government of Karnataka is illegally drawing water from the Rajolibanda Diversion Scheme. Water allocated to them is 1.2 tmc only.

Over and above that, now one power project has been approved by the State Government of Karnataka for production of 4.5 megawatt of power. The place allocated for this is just above the takeoff point of the RDS headwork. Which 7 feet wide the canal for this power project is 30 feet through which water comes to Hydel Power Project. If the power project is allowed there, not even a drop of water goes into the RDS canal thereby making 87,000 acres of land in Gadwal and Alampur areas, which are perennially drought-prone areas in the district to become dry. The farmers will face famine situation there. Sir, this project is called Swarna Power Project. ...*(Interruptions)*

Sir, our efforts to persuade the Government of Karnataka have not yielded result as they were illegally drawing water previously and now the power project has been approved violating the inter-State agreement. I submit that 4,765 cusecs of water has to go through both the channels to produce power. If 850 cusecs of water were allowed through the RDS canal, it will irrigate more than one lakh acres in both Andhra Pradesh and Karnataka. Suppose, 4,765 cusecs have been allowed just above the headworks of RDS, then not even a drop of water will flow into the RDS canal thereby making this minor irrigation project a waste. ...*(Interruptions)*

Sir, through you I would request the Government of India to see that this project is stopped forthwith because it is violating the inter-State agreement. I would request the Government of India to stop it immediately and save the farmers of Andhra Pradesh. ...*(Interruptions)* particularly farmers of Alampur and Gadwal.

SHRI ANANTH KUMAR : Sir, what the hon. Member is saying is not correct. It is unfounded. ...*(Interruptions)*

SHRIMATI TEJASWINI SEE RAMESH (KANAKAPURA): Sir, we cannot accept it. Karnataka is not drawing any additional water. ...*(Interruptions)*

MR. SPEAKER : This is very difficult.

...*(Interruptions)*

MR. SPEAKER : Mr. Ananth Kumar, you are a such a senior Member.

SHRI ANANTH KUMAR : Sir, he is continuously saying that Karnataka is drawing water illegally. It is not correct. ...*(Interruptions)*

MR. SPEAKER : Are you bound by his statement? You are not bound by his statement.

SHRI ANANTH KUMAR : Sir, we have to correct the impression. ...*(Interruptions)*

DR. M. JAGANNATH : Sir, we are asking about correction only. ...*(Interruptions)*

MR. SPEAKER : Dr. Jagannath, you please conclude now. Nothing else, except what Dr. Jagannath says, will be recorded.

*(Interruptions)** â€¦

MR. SPEAKER : Nothing is being recorded.

*(Interruptions)** â€¦

MR. SPEAKER : Shri Adhir Chowdhary to speak now.

...*(Interruptions)*

MR. SPEAKER : It is very unfortunate.

...*(Interruptions)*

* Not Recorded.

MR. SPEAKER : If there is anything unparliamentary, I will see and delete it.

SHRI ANANTH KUMAR : Sir, there is no unparliamentary word. Whatever hon. Member has said is far from truth. Karnataka is not drawing water. ...*(Interruptions)*

MR. SPEAKER : I have repeatedly been saying.

...(Interruptions)

MR. SPEAKER : Please give me also one opportunity.

...(Interruptions)

SHRI ANANTH KUMAR : Sir, whatever water Karnataka is using is legal. This is our view. ...(Interruptions)

MR. SPEAKER : Let me make one statement. At least give some respect to the Chair, Mr. Ananth Kumar.

...(Interruptions)

MR. SPEAKER : Mr. Yerrnnaidu, I have not called you. Please take your seat.

...(Interruptions)

MR. SPEAKER : Just a second please. I have been requesting every hon. Member and you all know that one hon. Member's statement is not binding on anybody else. There are methods of objecting to that. You can put a question, you can put a supplementary or you can bring forward a motion. But, how can you go on confronting when submissions are being made?

...(Interruptions)

SHRI KINJARAPU YERRANNAIDU : Sir, this is where we are asking the Government of India to interfere. ...(Interruptions)

MR. SPEAKER : Nothing is being recorded. You are not benefiting.

(Interruptions)*

MR. SPEAKER : Nothing will be recorded except what Dr. Jagannath says.

(Interruptions)*

MR. SPEAKER : Dr. Jagannath, please conclude now.

* Not Recorded.

SHRI KINJARAPU YERRANNAIDU : Sir, we pray to the hon. Minister of Water Resources to send a team, get the information and if it is correct, then you ask the Government of Karnataka to stop that project. ...(Interruptions)

MR. SPEAKER : It is not a Minister's statement on Government policy. An hon. Member of a State is saying it.

SHRI KINJARAPU YERRANNAIDU : Sir, we ask the Union Government to look into it. ...(Interruptions)

MR. SPEAKER : I will look into it. You please sit down. Enough is enough, no more.

DR. M. JAGANNATH : Sir, 87,000 acres of land are affected. ...(Interruptions)

MR. SPEAKER : I am sorry, I will adjourn the House and go away.

...(Interruptions)

MR. SPEAKER : Shri Adhir Chowdhary to speak. Nothing else except what Shri Chowdhary speaks will be recorded.

(Interruptions)*

MR. SPEAKER : You sort it out amongst yourselves.

(Interruptions)*

MR. SPEAKER : Mr. Yerrannaidu, it is not being recorded. Dr. Jagannath, you please finish it. You have taken sufficient time. I have already called Shri Adhir Chowdhary.

...(Interruptions)

SHRI ANANTH KUMAR : Sir, what he is speaking is not to be recorded. ...(Interruptions)

MR. SPEAKER : I will look into it.

DR. M. JAGANNATH : Sir, the farmers are suffering. ...(Interruptions)

* Not Recorded.

MR. SPEAKER : Very well, I will say that some hon. Members objected to it.

SHRIMATI TEJASWINI SEE RAMESH (KANAKAPURA): Sir, I am requesting you. ...(Interruptions)

MR. SPEAKER : What are you requesting me? If it is not unparliamentary, he is entitled to speak.

...(Interruptions)

SHRI KINJARAPU YERRANNAIDU : Sir, if it is true, please take action. ...(Interruptions)

MR. SPEAKER : Mr. Ananth Kumar, you give a notice and I will allow you tomorrow.

SHRI ANANTH KUMAR : Thank you, Sir.

DR. M. JAGANNATH : Sir, I have not concluded.

MR. SPEAKER : No, you have said enough.

...(Interruptions)

MR. SPEAKER : Mr. Yerrannaidu, I am sorry to say that your colleague does not need your support.

...(Interruptions)

MR. SPEAKER : Dr. Jagannath, do not make any derogatory reference to anybody or any State.

...(Interruptions)

MR. SPEAKER : Mr. Ananth Kumar, I will allow you tomorrow. I have said it. Not even 24 hours are left.

...(Interruptions)

DR. M. JAGANNATH : Sir, this is an inter-State problem and thousands of farmers are suffering. I am not saying anything else. ...(Interruptions)

MR. SPEAKER : It is over. Nothing more is to be recorded.

(Interruptions)*

MR. SPEAKER : You cannot go on repeating what you are saying.

...(Interruptions)

* Not Recorded.

MR. SPEAKER : What Mr. Yerrannaidu says will not be recorded.

(Interruptions)*

DR. M. JAGANNATH : Sir, 50,000 families under that project which fall in 75 villages will be deprived of that water. ...(Interruptions)

MR. SPEAKER : Dr. Jagannath, you have taken sufficient time.

DR. M. JAGANNATH : Sir, the Centre should forthwith look into it. There will not be even one drop of water if power project is completed. This water should come to RDS and irrigate the land in Gadwal and Alampur areas. The farmers are committing suicide. If this power project is allowed, it will be difficult for the famers of Alampur and Gadwal erstwhile Talukes of Mehebob nagar District to survive. ...(*Interruptions*)

MR. SPEAKER : You give notice tomorrow.

...(*Interruptions*)

DR. M. JAGANNATH : Sir, I would request the Government of India to interfere. Thank you.

MR. SPEAKER : I would request you to take your seat.